

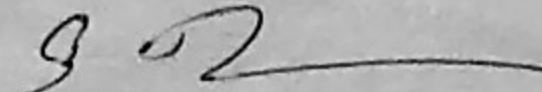
08-8-2000.

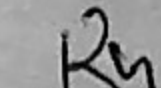
Hon'ble Mr. Rafiq Uddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

None for the parties even in the revised list. Kumari Sadhna Srivastava for the respondents.

The ~~appara~~ applicant appears to have lost interest in the prosecution of the case. The case is dismissed in default and for non prosecution.


A.M


J.M.

Nafees.